

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ashutosh Pandey,</b> District and Sessions Judge, Agartala	901	540	<b>1441</b>
2	<b>Sri Surya Deo Singh,</b> Addl.District & Sessions Judge, Agartala, (Court No.2)	886	596	<b>1482</b>
3	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala ( <b>EXCL. POCSO</b> )	0	117	<b>117</b>
4	<b>Sri Dharmendu Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	675	620	<b>1295</b>
5	<b>Sri Purandar Prasad Paul,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala ( <b>FTSC</b> )	416	331	<b>747</b>
6	<b>Smt. Sharmistha Mukherjee,</b> Special Judge ( <b>CBI</b> ) Court, Agartala.	0	42	<b>42</b>
7	<b>Sri Hrishikesh Chakrabarti,</b> Judge, Family Court, Agartala	529	407	<b>936</b>
8	<b>Sri Uttam Hrishi Das,</b> Addl.Judge, Family Court, Agartala.	461	397	<b>858</b>
9	<b>Sri Subhadeep Saha,</b> Civil Judge (Senior Division), (Court No.1), Agartala	688	0	<b>688</b>
10	<b>Sri Satyajit Das,</b> Civil Judge (Senior Division), (Court No.2), Agartala	914	0	<b>914</b>
11	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	304	1760	<b>2064</b>
12	<b>Smti. Yashvi Taneja,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	141	2493	<b>2634</b>
13	<b>Sri Piyush Priyadershi,</b> Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	238	1186	<b>1424</b>
14	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	147	1017	<b>1164</b>
15	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	43	4018	<b>4061</b>
16	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	20	1100	<b>1120</b>
17	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	41	1298	<b>1339</b>
18	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala ( <b>vacant</b> ) charge remains with <b>Sri Abhijit Adhikari</b> , JM, First Class-cum-Civil Judge, (Jr.Div), Court No.1, Agartala	25	962	<b>987</b>
19	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala ( <b>FTC</b> )	37	899	<b>936</b>
20	JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6), Agartala ( <b>FTC</b> ) ( <b>Vacant</b> ), Charge remains with <b>Smt. Swastika Das</b> , JM, First Class-cum-CJ (Jr. Div.),Court No.2, Agartala	39	980	<b>1019</b>
21	<b>Sri Bikash Debbarma,</b> SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	21	388	<b>409</b>
22	<b>Smti. Baishali Chowdhury</b> Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	48	266	<b>314</b>
<b>Total</b>		<b>6574</b>	<b>19417</b>	<b>25991</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	5515	17959	<b>23474</b>
2	Mohanpur	69	654	<b>723</b>
<b>Total</b>		<b>5584</b>	<b>18613</b>	<b>24197</b>
2	Family Court, Agartala	529	407	<b>936</b>
3	Addl. Judge, Family Court, Agartala	461	397	<b>858</b>
<b>Total</b>		<b>990</b>	<b>804</b>	<b>1794</b>
<b>Grand Total</b>		<b>6574</b>	<b>19417</b>	<b>25991</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ravi Dahiya,</b> District and Sessions Judge, Udaipur	205	247	<b>452</b>
2	<b>Sri Sumit Debnath,</b> Addl. District and Sessions Judge, Udaipur	172	191	<b>363</b>
3	<b>Sri Debashis Kar,</b> Judge, Family Court, Udaipur	175	202	<b>377</b>
4	<b>Sri Sarbajeet Choudhury</b> Civil Judge (Senior Division), Udaipur	347	0	<b>347</b>
5	<b>Smt. Chhandita Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	109	865	<b>974</b>
6	<b>Sri Samuel Molsom</b> Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	30	1003	<b>1033</b>
7	<b>Sri Kaushik Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	7	864	<b>871</b>
8	<b>Smt Mohona Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	900	<b>910</b>
9	<b>Sri Ayan Chowdhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	10	387	<b>397</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	1	667	<b>668</b>
<b>Total</b>		<b>1066</b>	<b>5326</b>	<b>6392</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	880	4070	<b>4950</b>
2	Amarpur	11	1054	<b>1065</b>
<b>Total</b>		<b>891</b>	<b>5124</b>	<b>6015</b>
3	Family Court, Udaipur	175	202	<b>377</b>
<b>Grand Total</b>		<b>1066</b>	<b>5326</b>	<b>6392</b>

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025				
Court- wise pendency of Cases as on 30.11.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Gobinda Das,</b> District & Sessions Judge, Belonia	164	105	<b>269</b>
2	<b>Sri Motom Debbarma,</b> Addl.District & Sessions Judge, Belonia	117	72	<b>189</b>
3	<b>Sri Anshuman Chowdhury</b> Judge, Family Court, Belonia	188	99	<b>287</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Senior Division), Belonia	112	0	<b>112</b>
5	<b>Sri Dulal Kanti Sukla Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	59	1895	<b>1954</b>
6	<b>Sri Aritra Das,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	134	1663	<b>1797</b>
7	<b>Smt. Chirasmitta Chakraborty,</b> JM., First Class-cum-Civil Judge (Jr. Div), Belonia	28	1325	<b>1353</b>
8	<b>Sri Ashit Debnath</b> Addl.District & Sessions Judge, Sabroom	129	64	<b>193</b>
9	<b>Sri NR Rakesh Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	902	<b>915</b>
10	<b>Smt. Rupasree Deb,</b> Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	55	755	<b>810</b>
<b>Total</b>		<b>999</b>	<b>6880</b>	<b>7879</b>
Station-wise pendency of Cases as on 30.11.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	614	5060	<b>5674</b>
2	Sabroom	197	1721	<b>1918</b>
<b>Total</b>		<b>811</b>	<b>6781</b>	<b>7592</b>
3	Family Court, Belonia	188	99	<b>287</b>
<b>Grand Total</b>		<b>999</b>	<b>6880</b>	<b>7879</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sudipta Choudhury,</b> District and Sessions Judge, Kailashahar	161	200	<b>361</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar (FTSC)	45	43	<b>88</b>
3	<b>Sri Yoginder Pal,</b> Judge, Family Court, Kailashahar	184	433	<b>617</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge (Senior Division), Kailashahar	336	0	<b>336</b>
5	<b>Smt. Jumili Debbarma,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	98	365	<b>463</b>
6	<b>Smt. Ranjabati Roy,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	185	863	<b>1048</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	65	875	<b>940</b>
8	<b>Sri Biswatosh Dhar</b> JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	63	877	<b>940</b>
<b>Total</b>		<b>1137</b>	<b>3656</b>	<b>4793</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	953	3223	<b>4176</b>
<b>Total</b>		<b>953</b>	<b>3223</b>	<b>4176</b>
2	Family Court , Kailashahar	184	433	<b>617</b>
<b>Grand Total</b>		<b>1137</b>	<b>3656</b>	<b>4793</b>

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025				
Court- wise pendency of Cases as on 30.11.2025				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	311	318	<b>629</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	213	289	<b>502</b>
3	<b>Sri Prakash Kumar,</b> Judge, Family Court, Dharmanagar	187	128	<b>315</b>
4	<b>Sri Ramayangshu Shekhar Bhattacharya</b> Civil Judge (Senior Division), Dharmanagar	328	0	<b>328</b>
5	<b>Smti. Debleena Kilikdar</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	168	1245	<b>1413</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	286	1248	<b>1534</b>
7	<b>Sri Abhijit Deb</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	104	1217	<b>1321</b>
8	<b>Ali Haydar Khan</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	347	<b>349</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	348	<b>356</b>
<b>Total</b>		<b>1607</b>	<b>5140</b>	<b>6747</b>
Station-wise pendency of Cases as on 30.11.2025				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1410	4317	<b>5727</b>
2	Kanchanpur	10	695	<b>705</b>
<b>Total</b>		<b>1420</b>	<b>5012</b>	<b>6432</b>
3	Family Court, Dharmanagar	187	128	<b>315</b>
<b>Grand Total</b>		<b>1607</b>	<b>5140</b>	<b>6747</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sanjoy Bhattacharjee,</b> District & Sessions Judge, Sonamura	231	552	<b>783</b>
2	<b>Sri Arindam Paul,</b> Judge, Family Court, Sonamura	62	78	<b>140</b>
3	<b>Smti. Hena Begam</b> Civil Judge (Senior Division), Sonamura	160	0	<b>160</b>
4	<b>Smti. Tanusree Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	71	787	<b>858</b>
5	Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura (vacant) Charge of the Court may remains with <b>Smti. Reena Debbarma,</b> JMFC-cum- CJ(Jr.Div), Sonamura, West Tripura	28	663	<b>691</b>
6	<b>Smt. Reena Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	21	770	<b>791</b>
7	<b>Sri Subhra Nath,</b> Additional District & Sessions Judge, Bishalgarh	253	308	<b>561</b>
8	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	33	1915	<b>1948</b>
9	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	95	2513	<b>2608</b>
<b>Total</b>		<b>954</b>	<b>7586</b>	<b>8540</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	511	2772	<b>3283</b>
2	Bishalgarh	381	4736	<b>5117</b>
<b>Total</b>		<b>892</b>	<b>7508</b>	<b>8400</b>
3	Family Court , Sonamura	62	78	<b>140</b>
<b>Grand Total</b>		<b>954</b>	<b>7586</b>	<b>8540</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Veda Pratim Debbarma,</b> District and Sessions Judge, Khowai,	114	203	<b>317</b>
2	<b>Sri Manabendra Debbarma,</b> Addl.District & Sessions Judge, Khowai	85	204	<b>289</b>
3	<b>Sri Ramdas Chottopadhyay,</b> Judge, Family Court, Khowai	60	65	<b>125</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Senior Division), Khowai	149	0	<b>149</b>
5	<b>Smt. Mitra Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	41	1552	<b>1593</b>
6	<b>Smt. Madhumita Pal,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	33	1293	<b>1326</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	<b>22</b>	<b>1081</b>	<b>1103</b>
<b>Total</b>		<b>504</b>	<b>4398</b>	<b>4902</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	444	4333	<b>4777</b>
<b>Total</b>		<b>444</b>	<b>4333</b>	<b>4777</b>
2	Judge, Family Court, Khowai	60	65	<b>125</b>
<b>Grand Total</b>		<b>504</b>	<b>4398</b>	<b>4902</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Court- wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Dhiman Debbarma,</b> District and Sessions Judge, Ambassa	48	132	<b>180</b>
2	<b>Sri Tapan Debbarma</b> Additional District and Sessions Judge, Ambassa	46	114	<b>160</b>
3	Judge, Family Court, Ambassa ( <b>Vacant</b> ), Charge remains with <b>Sri Dhiman Debbarma</b> , District Judge, Dhalai District, Ambassa	18	18	<b>36</b>
4	<b>Sri Sushanta Debbarma,</b> Civil Judge (Senior Division), Ambassa	72	0	<b>72</b>
5	<b>Sri Divya Prakash Mishra,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	29	362	<b>391</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa ( <b>Vacant</b> ) <b>Charge remains with Sri Divya Prakash Mishra</b>	10	197	<b>207</b>
7	<b>Sri Soumyo Bikash Das</b> Additional District & Sessions Judge, Kamalpur	88	95	<b>183</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	19	672	<b>691</b>
9	<b>Sri Jogodottam Chatterjee,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	73	522	<b>595</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	21	595	<b>616</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	17	544	<b>561</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	72	<b>72</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	90	<b>96</b>
<b>Total</b>		<b>447</b>	<b>3413</b>	<b>3860</b>
<b>Station-wise pendency of Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	205	805	<b>1010</b>
2	Kamalpur	180	1289	<b>1469</b>
3	Longtharai Valley	38	1139	<b>1177</b>
4	Gonda Twisa	6	162	<b>168</b>
<b>Total</b>		<b>429</b>	<b>3395</b>	<b>3824</b>
5	Family Court, Ambassa	18	18	<b>36</b>
<b>Grand Total</b>		<b>447</b>	<b>3413</b>	<b>3860</b>



<b>District-wise pendency of Civil and Criminal Cases as on 30.11.2025</b>				
<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	6574	19417	<b>25991</b>
2	Gomati District, Udaipur	1066	5326	<b>6392</b>
3	South Tripura District, Belonia	999	6880	<b>7879</b>
4	Unakoti Judicial District, Kailashahar	1137	3656	<b>4793</b>
5	North Tripura District, Dharmanagar	1607	5140	<b>6747</b>
6	Sepahijala District, Sonamura	954	7586	<b>8540</b>
7	Khowai District, Khowai	504	4398	<b>4902</b>
8	Dhalai District, Ambassa	447	3413	<b>3860</b>
<b>Total</b>		<b>13288</b>	<b>55816</b>	<b>69104</b>